

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE & FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1808**  
TO BE ANSWERED ON 10<sup>TH</sup> FEBRUARY, 2026

**RE-STRUCTURING OF NATIONAL HORTICULTURE MISSION**

1808: SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of AGRICULTURE AND FARMERS' WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to re-structure the current National Horticulture Mission in order to increase the production of fruits and vegetables in the country;
- (b) if so, the details thereof;
- (c) whether there has been manifold increase in the prices of vegetables and fruits in the wholesale and retail markets recently in the country, if so, the details thereof;
- (d) whether the export of tomatoes and onions to other countries has led to the increase in prices of said items; and
- (e) if so, the corrective measures taken by the Government including the effective implementation of Market intervention scheme for fruits and vegetables?

**ANSWER**

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b) Government of India launched National Horticulture Mission (NHM) in 2004-05 with the aim for the holistic development of horticulture sector in the country. The said scheme was re-structured and subsumed under Mission for Integrated Development of Horticulture (MIDH) scheme in 2014-15 covering broader spectrum of horticulture sector and the MIDH scheme was re-structured in 2025 with revised Operational Guidelines implementing MIDH scheme throughout the country which included all districts of the country, enhancing cost norms of various interventions, incorporating high value, exotic and medicinal crops and promoting latest and innovative technologies being used in horticulture sector.

(c) to (e) Government is implementing Market Intervention Scheme (MIS) for procurement of agriculture and horticulture commodities to provide remunerative price to the farmers for agricultural and horticultural commodities which are perishable and are not covered under the Minimum Support Price regime. The objective is to protect the farmers from distress sale in the event of a bumper crop during the peak arrival, when the prices tend to fall below cost of production. New components of Price Differential Payment (PDP) with an option to make direct payment of the price difference between the Market Intervention Price (MIP) and the selling price to the farmers for the crops traded in the APMC mandis has been added. Additionally, reimbursement for transportation and storage cost of TOP crops (Tomato, Onion and Potato) to central nodal agencies & State designated agencies for storing and transporting them from producing state to consuming state are allowed. The payment under MIS is made directly into the bank account of registered farmers.